



भारत सरकार
Government of India
वित्त मन्त्रालय
Ministry of Finance

प्रतिभूति अपीलीय न्यायधिकरण
Securities Appellate Tribunal

अरनेस्ट हाऊस, 14वाँ तल, नरिमान पॉइंट, मुंबई - 400 021
Earnest House, 14th Floor, Nariman Point, Mumbai - 400 021
Tel.: 022-22021520 Fax : 022-22021341

Ref.SAT/Admn./2020-21/1408

Date : 01-10-2020

Subject:- Extending the closure of the Tribunal till 16th October 2020 to contain the spread of the Covid-19 pandemic.

In order to contain the spread of Covid-19 infectious disease, the Hon'ble Presiding Officer and Hon'ble Members, after due deliberations, have decided to extend the closure of the Tribunal till 16th October, 2020. Thereupon, the Hon'ble Presiding Officer has been pleased to pass the following order:-

1. The directions already issued and permitted from time to time shall be continued and all earlier orders shall be aligned with the present order and shall remain in force up to and inclusive of 16th October, 2020.
2. That the judicial work of the Tribunal (physical hearing) shall remain suspended till 16th October, 2020. However, the office shall remain open for administrative work.
3. That the cases fixed for physical hearing for the period from 05/10/2020 to 16/10/2020 will be adjourned and rescheduled as per the table given below:-

Cases fixed for hearing on	Next date of hearing
05/10/2020	18/12/2020
06/10/2020	21/12/2020
07/10/2020	22/12/2020
08/10/2020	23/12/2020
09/10/2020	24/12/2020
12/10/2020	04/01/2021
13/10/2020	05/01/2021
14/10/2020	06/01/2021
15/10/2020	07/01/2021
16/10/2020	08/01/2021

-: 2:-

4. Interim orders, if any, which are operating shall remain in force till the next date of hearing.
5. The Tribunal will function through video conference from 05/10/2020 at 11.30 a.m. to 4.30 p.m. until further orders.
6. Office of the Registry shall function from 05/10/2020 at 11 a.m. to 4.30 p.m. on all working days.
7. Parties who wish to get their listed appeals heard can be heard through Video Conferencing. In that case, parties may move an application before the Tribunal mentioning virtual hearing of their listed appeals on a regular board. By virtue of directions of the Hon'ble Tribunal, the concerned appeal shall be listed in the Daily Cause List. However, the parties may kindly note that they are required to submit scanned copies of the compilation of appeal paper book including pleadings, documents, applications, etc. at the email address 'registrar-sat@nic.in' two days preceding the date of listing of the matter to enable the Registry to make necessary arrangements.
8. In case of extreme urgent matters, parties may file cases by adopting Standard Operating Procedures (SOPs) laid down in notification dt. 28/04/2020 and 02/06/2020. Parties are required to contact the Assistant (Judicial) on his Cell No.9819424045 and on Email address : 'registrar-sat@nic.in', who, in turn, will place the matter before the Hon'ble Presiding Officer / Members for appropriate orders
9. This issues by the order of the Hon'ble Presiding Officer, SAT.

DATED : 01/10/2020.


Assistant Registrar
Securities Appellate Tribunal